CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 472/2018 In O.A No. 3931/2017

New Delhi, this the 11th day of February, 2019

Hon'ble Sh. V. Ajay Kumar, Member (J) Hon'ble Ms. Aradhana Johri, Member (A)

Partosh Nath, Aged about 57 years, S/o. Shri Ram Nissh, Working as Gateman, Group 'D', Under Traffic Inspector, Northern Railway, PANIPAT.

R/o. Railway Qtr. No. 154/D, Panipat.

....Petitioner

(By Advocate: Mr. K. K. Patel)

Versus

- 1. Shri Vishwash Chaubey General Manager, Northern Railway, Baroda House, New Delhi.
- Shri R. N. Singh,
 Divisional Railway Manager,
 DRM Office, State Entry Road,
 New Delhi 110 055.

...Respondents

(By Advocate: Mr. S. M. Arif)

ORDER (ORAL)

Hon'ble Sh. V. Ajay Kumar, Member (J)

Learned counsel for petitioner submits that the order of this Tribunal has been complied with.

Accordingly, the Contempt Petition is closed.
 Notices are discharged.

(Aradhana Johri) Member (A) (V. Ajay Kumar) Member (J)

/Mbt/